

**GOVERNMENT OF INDIA  
MINISTRY OF MINORITY AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION No.3152  
TO BE ANSWERED ON 14.03.2018**

**Haj Subsidy**

**3152. Shri Prasun Banerjee:**

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the amount being saved by the Government from abolition of the Haj subsidy; and
- (b) the manner in which this money will be allocated in the 2018-19 financial year for welfare of Muslims?

**ANSWER**

**MINISTER OF MINORITY AFFAIRS  
(Shri Mukhtar Abbas Naqvi)**

(a) & (b) The amount of Haj subsidy provided by the Government of India reflects in the budget of Ministry of Civil Aviation (MoCA), which is the nodal Ministry responsible for making air travel arrangements for Haj pilgrims identified by the Haj Committee of India (HCoI). Budgetary provision of Rs. 200 crore for the Haj subsidy has been made in the B.E. 2017-18 and it has been decided to discontinue it from the year 2018-19.

The welfare schemes meant for minorities are implemented by Ministry of Minority Affairs from the budget allocated to this Ministry. An additional allocation of Rs.505 Crore has been made for the Ministry of Minority Affairs for the year 2018-19. It has been decided to allocate bulk of the additional funding for educational empowerment of Minority communities.

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